

**State Minister's meeting to consider the Amendments in Land Acquisition Amendment Bill, 1982**

153. SHRI E. BALANANDAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the outcome of the meeting held recently in New Delhi with the State Ministers to consider the amendments proposed in the Land Acquisition Amendment Bill, 1982; and

(b) the salient points raised by the State Ministers, Statewise?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) and (b). There was an informal exchange of views on Land Acquisition (Amendment) Bill in the State Revenue Ministers' meeting. It is not the practice to keep State-wise minutes of such exchange of views.

**Inclusion of some towns of Kerala in the Scheme for Integrated Development of Small and Medium Towns**

154. SHRI E. BALANANDAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that under the scheme for Integrated Development of Small and Medium Towns, the Government of Kerala have requested for the inclusion of Perumbavoor, Alwaye, Paraur and Moovattupuzha in that scheme;

(b) if so, when; and

(c) the action taken on the same?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) In January, 1980.

(c) Kerala has been allotted nine towns under the Small & Medium

Towns Development Programme. Project reports in respect of 9 towns sent by the State Government have been approved for assistance. It has not been found possible to include additional towns of Perumbavoor, Alwaye, Paraur and Moovattupuzha in the present programme.

**Resettlement of evictees at 'Kalluvetakuzhi' Forest Area in Kerala**

155. SHRI E. BALANANDAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the Kerala Government has requested permission for the resettlement of 277 families at "Kalluvetakuzhi" forest area since they are to be evicted from the water spread area of the reservoir;

(b) if so, when this request was made; and

(c) what action is being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) Government of Kerala had sent this case on 29-4-1981.

(c) The case has been rejected by the Central Government. The Government of Kerala is trying to find alternate land.

**Sale of ASIAD Games Tickets in New Delhi**

156. SHRIMATI PRAMILA DANDAVATE: Will the Minister of SPORTS be pleased to state:

(a) whether it is a fact that the Asian Games Organising Committee has issued tickets for the forthcoming ASIAD;

(b) whether it is a fact that the entire quota of particular sale counter in New Delhi was sold out in fifty minutes;

(c) if so, whether the Organising Committee Chairman has investigated into these complaints;

(d) whether in the investigation several unauthorised printing and distribution of tickets has been located; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SUPPLY AND OF THE DEPARTMENT OF SPORTS (SHRI BUTA SINGH): Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) and (e). Do not arise.

#### Drought Relief to Maharashtra

157. SHRIMATI PRAMILA DAN-DAVATE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government of Maharashtra has been sanctioned Rs. 25 crores for the relief of famine and drought programme;

(b) if so, what was the basis of this sanction;

(c) whether a team of experts or officials had visited famine and drought affected areas of Maharashtra;

(d) whether Government of Maharashtra has complained about the inadequate funds sanctioned by the Central Government; and

(e) if so, what steps have been taken to provide more funds to Maharashtra State?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) No, Sir.

(b) Does not arise.

(c) No Central Team has visited so far. However, at the request of the State Government a Central team will visit Maharashtra shortly to make an on the spot assessment of the drought situation.

(d) and (e). Does not arise.

#### Supply of Fungus affected imported wheat through FPS

158. SHRIMATI PRAMILA DAN-DAVATE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the fungus affected imported wheat had been distributed through the fair price shops in the capital and other parts of the country;

(b) whether instructions for washing the wheat had been issued to the distributors; and

(c) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): (a) No fungus affected wheat was imported.

(b) and (c). Do not arise.

#### Cattle Feed Production

159. SHRI D. P. YADAV: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any long term plan has been drawn for cattle feed production in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) and (b). Use of compound cattle feed